

National Company Law Tribunal

Allahabad Bench

CA NO. 43/ALD/2017, EP No. 59/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2017

NAME OF THE COMPANY: M/S. Aukin Engineering Ltd.

SECTION OF THE COMPANIES ACT: U/S 230/232 of the Company Act, 2013

| Sl. NO. | Name | Designation | Representation | Signature |
|---------|---------------|-------------|---------------------------------|---------------|
| 1. | Rahul Agarwal | Advocate | Petitioner | Rahul Agarwal |
| 2. | M.K. Bagri | OL Advt | RDC NAST OL Advt RDC (Km) | M.K. Bagri |

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Advocate, Sri Rahul Agarwal for the petitioner. Sri M.K.Bagri, learned OL for Central Govt.

In the present matter the affidavit of the RD (NR) as well as report of OL is already find place. The argument in respect of proposed company scheme are heard. The order is reserved.

Date: 17.08.2017

— Sd —
Shri H.P. Chaturvedi (Member (Judicial))